

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE PARTIES: Mr. Satish Narayann
V/s.
M/s. Zone8 Tea World Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241, 242, 59 of the Companies Act,
2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------------|--|-------------------|
| 1. | ATAY KUMAR | Practising Company Secretary For Petitioner | <i>Atay Kumar</i> |

2) RESPONDENTS

| | | |
|-------------------|--|---------------------|
| 1) Ameya Mitre | Advocate for Respondent no. 1 | <i>Am Mitre</i> |
| 2) Nehama A. Loya | Advocate for Respondent no. 2 to 15 | <i>KA Loya</i> |

Order

CP No. 66/241,242,59/NCLT/MB/MAH/2016

At request of the parties, list this matter for filing Consent Terms on 30.1.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)